

'PAK, CHINA, TURKEY WERE INDIA'S ADVERSARIES'

China helped Pak during Op Sindoor: Army deputy chief

AMRITA NAYAK DUTTA
New Delhi, July 4

IN FIRST OFFICIAL remarks accusing China of complicity in Pakistani military strikes against India in the wake of Operation Sindoor, Lt General Rahul R Singh, Deputy Chief of Army Staff (Capability Development and Sustenance), said Friday that Beijing provided "live inputs" to Pakistan on Indian operational deployment even when talks were underway between the Indian and Pakistani directors general of military operations regarding cessation of hostilities.

Naming Pakistan, China and Turkey as the "three adversaries" India faced on its "one border" in the north, Lt Gen Singh said China was providing "all possible support", treating the northern border as a "live lab" to test its weapons supplied to Pakistan, and was following its "36 stratagems", hoping to kill the adversary with "a borrowed knife", and to "use the neighbour to cause pain".

Speaking at the 'New Age Military Technologies' event organised by the FICCI, he said Turkey also "played a very important role in providing support" to Pakistan with its supply of the Bayraktar unmanned combat aerial vehicle, "numerous other drones" and "trained individuals".

He said Pakistan was "the front face" and the Chinese provided "all possible support" which was "no surprise" because statistics in the last five years have revealed that 81 percent of the military hardware procured by Pakistan is Chinese.

"China, of course, the good old dictum... killed by a bor-



Deputy Chief of Army Staff (Capability Development and Sustenance) Lt Gen Rahul R Singh in New Delhi

AMIT MEHRA

rowed knife... he would rather use the neighbour to cause pain than get involved in the mud-slinging match on the northern borders," he said.

"And another thing that China perhaps has seen is that he's able to test his weapons against, say, various other weapon systems that are there. It's like a live lab which is available (to China)," he said.

The next lesson, he said, is the importance of C4ISR (Command, Control, Communications, Computers, Intelligence, Surveillance and Reconnaissance) and civil-military fusion, and there is still a lot to be done in this domain.

"When the DGMO-level talks were going on, Pakistan was mentioning that we know that your such and such vector is primed and is ready for action. I would request you to perhaps, you know, pull it back. So, he was getting live inputs as far as from China," he said, adding that is one area where India needs to move fast and take appropriate action.

Speaking on electronic

warfare and the need for a robust air defence system, Lt Gen Singh underlined the need to protect India's population centres.

While the population centres were not addressed during Operation Sindoor, there is a need to be prepared for that.

"For that, more and more air defence, more and more counter rockets, artillery, and drone sort of systems have to be prepared for which we have to move very, very fast," he said.

He said while indigenous systems performed well, some did not. "It is a cat-and-mouse game, we need to be at it," he said.

He said India does not have the luxury like Israel, which has deployed its Iron Dome and several other air defence systems.

"We do not have the luxury, because the country is vast, and such things cost a lot of money," he said. The defining thing in Operation Sindoor, he said, was the unambiguous strategic messaging by India's leadership.

Neeraj Chopra ready for his dream event

● Double Olympic medallist has his hands full as the host of NC Classic

NIHAL KOSHIE
Bengaluru, July 4

SITTING ALONGSIDE TWO greats of men's javelin, Thomas Rohler and Julius Yego, Neeraj Chopra on Friday narrated a pinch-himself-moment from the previous evening.

When at the gym in the Kanteerava Stadium, Neeraj saw Rohler and others training on the field. That's when it struck him that the Neeraj Chopra Classic, his dream project, was just 48 hours away.

The two-time Olympic and World Championship medallist was overwhelmed.

"I was telling them that I was in the gym, and saw you and the others throwing. It was my dream that it would happen in India and now finally it is here. So thank you," Neeraj said looking towards Rohler and Yego.

In a new role as the face of the World Athletics Category A event, Neeraj has knuckled down and got to work ensuring that everything is in the best order.

That includes worrying about the spice in the food at the official team hotel, another



From left, javelin throwers Kenya's Julius Yego, Germany's Thomas Rohler and India's Neeraj Chopra and Sachin Yadav during a press conference ahead of India's inaugural international javelin tournament 'Neeraj Chopra Classic 2025', in Bengaluru on Friday

example of him being a good host. "I was telling them about the food, I was thinking of you guys hoping it is not too spicy," Neeraj said.

Neeraj, his sponsors and backers, have shelled out money for appearance fees, travel and accommodation for some of the top javelin throwers in the world, a ball-park figure of ₹ 4 crore is being talked about as the entire cost of hosting the NC Classic. Till early last

week, they were still some way from breaking even with major sponsors on board.

But the inaugural edition of the NC Classic is not about the bottomline. When asked about the funding and business model, Neeraj sounded like a parent conducting the first wedding in a family. Burning a small hole in the pocket didn't matter at this stage.

"If I talk about the business side, for me right now the only

aim is to make this event a success. That is my focus. That the NC Classic is happening, that in itself is a big thing. Rest of the things don't matter now. I want to promote the sport," he said.

Good host

The current world champion has had a lot on his plate. He's been in Bengaluru for a week, going the extra mile to ensure a glitch-free event. Being on the other side, he's already spoken

about having 'new-found respect for people who put an event together.'

"One of the toughest parts was to think and plan about such a big event and then also having to compete in it. The mind of an athlete is a bit slow. For me, so far it has been about just competing," Neeraj said.

He also spoke like a serious sports administrator with a long-term vision for the growth of the sport.

"As we see, there are so many international competitions in Germany and other nations almost every week. So, this is what I want in India, as there should be at least four-five competitions which are world-class. The athletes should get a chance and people should see them play. That will be very good for our sport," the Tokyo Olympics gold medallist said.

Sachin Yadav, 25, sitting beside Neeraj and sharing the dais with Rohler and Yego, is one of the five Indian athletes in the fray. There's been talk of Sachin, an Asian Championship silver medallist, being the one to carry Neeraj's legacy forward.

He remembers the day Neeraj got in touch with him.

"I couldn't believe that I got a message from Neeraj bhai. Thanks so much to Neeraj bhai for inviting me to this competition," Sachin said.

Harvard warns foreign students over social media

BLOOMBERG
July 4

HARVARD UNIVERSITY STAFF advised international students to be cautious about social media posts and warned some groups against arriving at Boston's Logan International Airport.

Representatives from Harvard's international office and a Harvard Law School immigration support group held a call on Thursday to provide guidance to foreign students after the university won a preliminary injunction against

the Trump administration's efforts to block its ability to enroll such individuals.

The Harvard administrators cautioned students that state department officials have the ability to review social media accounts for student visa applicants, while US Customs and Border Protection can examine personal electronic devices and reject entry based on their contents, according to students who participated, asking not to be identified because the call was private.

The Harvard representa-

A DIFFICULT CHAPTER

■ University staff warned some groups against arriving at Boston's Logan airport

■ Previous brush with law enforcement to attract attention

■ Representatives cautioned students against wiping devices clean



Iranians, Chinese students in particular fields asked to exercise particular caution

tives said it's not clear whether this assessment is done by people or artificial intelligence and what exactly constitutes a red

flag, although pro-Palestinian, antisemitic or posts derogatory of the US appear to be a focus, according to the stu-

dents. Previous interactions with law enforcement, including minor infractions, will also attract attention. The Harvard representatives cautioned that wiping devices clean risks inviting suspicion, according to the students.

The hosts of the call included Maureen Martin, Harvard's director of immigration services, and Jason Corral, a staff attorney at Harvard Law School's immigration and refugee clinic, the students said. A representative for Harvard's international office declined to comment.

ESAF SMALL FINANCE BANK REGD. OFFICE: ESAF Bhavan, Mannuthy, Thrissur - 680 651, Kerala.

GOLD AUCTION NOTICE

Notice is hereby given for the information of all concerned that Gold ornaments pledged with ESAF Small Finance Bank and not redeemed by borrowers, despite repeated reminders and notices, of our branches, are listed below. This will be auctioned as per the details given below:

DATE OF AUCTION: 15-07-2025 **TIME: 2 PM TO 5 PM**

AUCTION VENUE: THROUGH E-AUCTION

AUCTION ADDRESS: https://egold.auctiontiger.net
Contact No: 9099013705 / 6351896440

To register as bidder for the e-Auction with terms and conditions, and full details of e-Auction please visit the above site.

BRANCHES & LOAN ACCOUNT NUMBERS

COOCHBEHAR: 63250000134436, 63250000172794, 75240004361711, **HALDIA:** 63250000131362, 63250000173012, 63250000180481, 75240004397283, **MALDA:** 75240004372880.

Customers who are interested to release the ornaments by paying the total due amount may do so, at the respective branches, on two days before the date of the auction.

Bidders who wish to participate in the auction shall produce their KYC documents. GST No. is mandatory for registered firms/companies. Bidders shall deposit a sum of Rs.50,000 as EMD before participating in the auction.

Thrissur Sd/-
Date: 05-07-2025 Authorized Signatory

FORM A PUBLIC ANNOUNCEMENT
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF DIKSHA GREENS LIMITED (UNDER CIRP)

RELEVANT PARTICULARS

| | |
|---|---|
| 1. Name of corporate debtor | Diksha Greens Limited |
| 2. Date of incorporation of corporate debtor | 21.07.2004 |
| 3. Authority under which corporate debtor is incorporated / registered | ROC Kolkata |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor | L20100WB2004PLC099199 |
| 5. Address of the registered office and principal office (if any) of corporate debtor | 8, Abanindranath Tagore Sarani (Previously Camac Street), Shantniketan Building, 11th Floor, Office Space No-1111, Block A, Circus Avenue, Kolkata, Circus Avenue, West Bengal, India, 700017 |
| 6. Insolvency commencement date in respect of corporate debtor | 02.07.2025 i.e. the date on which the order is passed by the Honble NCLT Kolkata, Division Bench (Order Received On 03.07.2025) |
| 7. Estimated date of closure of insolvency resolution process | 29.12.2025 |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional | Mr. Pankaj Khetan Registration no. - IBBI/PA-002/IP-N00010/2016-17/10014 |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board | K-37/A, Basement, Kailash Colony, Near Kailash Colony Metro Station, South Delhi, Delhi, 110048 E-mail- ipgankajkhetan@gmail.com |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional | 1206, Shantniketan Building, 12th floor, 8, Camac Street, Kolkata- 700016 Email: id: cidrkishagreenslimited@gmail.com |
| 11. Last date for submission of claims | 17.07.2025 |
| 12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional | N.A. |
| 13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class) | N.A. |
| 14. (a) Relevant Forms and (b) Details of authorized representatives are available at | NA N.A. |

Notice is hereby given that the National Company Law Tribunal, has ordered the commencement of a corporate insolvency resolution process of the Diksha Greens Limited on 02.07.2025. (Order received on 03.07.2025)

The creditors of Diksha Greens Limited, are hereby called upon to submit their claims with proof on or before the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claims shall attract penalties.

Sd/-
Name: Pankaj Khetan
Interim Resolution Professional in the Matter of Diksha Greens Ltd.
Registration No.: IBBI/PA-002/IP-N00010/2016-17/10014
Date: 04.07.2025
Place: Kolkata
E-mail: cidrkishagreenslimited@gmail.com

happiest minds
The Mindful IT Company
Born Digital . Born Agile

Happiest Minds Technologies Limited
Regd. Office : #53/1-4, Hosur Main Road, Madivala, (Next to Madivala Police Station), Bengaluru-560 068, Karnataka, India
CIN of the Co. L72900KA2011PLC057931
P: +91 80 6196 0300, F: +91 80 6196 0700
Email: investors@happiestminds.com; Website: www.happiestminds.com

PUBLIC NOTICE REGARDING THE 14TH ANNUAL GENERAL MEETING (AGM) TO BE HELD THROUGH VIDEO CONFERENCE (VC) AND INFORMATION ON E-VOTING

- Members may note that the 14th AGM of the Company is being conducted through VC on Tuesday, the 29th day of July, 2025 at 4.00 pm (IST) in compliance with various circulars issued by the Ministry of Corporate Affairs and by the Securities and Exchange Board of India (collectively referred to as "Circulars"), to transact the businesses set forth in the notice of the meeting through voting by electronic means ("e-Voting").
- Electronic copies of the Notice of the AGM and Integrated Annual Report 2024-25 along with login credentials for e-Voting and to attend the AGM through VC have been sent to all the Members whose email addresses were registered with the Company/Depository Participant(s). Any person who becomes a Member of the Company after sending this Notice of AGM but on or before the cut-off date viz. Wednesday, July 23, 2025, can access the notice of AGM along with the Integrated Annual Report for the financial year 2024-25 on the website of the Company at <https://www.happiestminds.com/investors/aggm-and-annual-report/>, website of stock exchanges i.e. BSE Limited <https://www.bseindia.com/> and National Stock Exchange of India Limited <https://www.nseindia.com/> and on the website of Company's RTA - KFin Technologies Limited at <https://evoting.kfintech.com/>.
- The e-Voting facility will be available from Saturday, July 26, 2025 at 9.00 am IST till Monday, July 28, 2025 at 5.00 pm IST.
- Members may participate in the AGM even after exercising their right to vote through e-Voting but shall not be allowed to vote again in the meeting. A person whose name is recorded in the Register of Members or in the Register of Beneficial Owners maintained by the Depositories as on the cut-off date i.e., July 23, 2025 only shall be entitled to avail the facility of e-Voting as well as voting in the AGM. The e-Voting will not be allowed beyond the aforesaid date and time and the e-Voting module shall be disabled/locked by RTA upon expiry of the aforesaid period.
- Members will be able to attend the AGM through VC as per the platform provided by RTA at <https://emeetings.kfintech.com/> using the login credentials. The facility of e-Voting will also be provided as part of the VC platform.
- For further details, please refer to the Notes in the Notice of AGM. If the members have any grievances connected with the facility for e-Voting, they may contact Mr. Umesh Pandey, Manager, KFin Technologies Limited, "Selenium" Tower B, Plot No. 31 & 32, Financial District, Nanakramguda, Serilingampally, Hyderabad-500 032, Rangareddy, Telangana, India; Email: einward.ris@kfintech.com; Toll-free no. 1-800-309-4001.
- Final dividend of Rs 3.50/- per equity share (after its approval at the AGM) will be paid on or after August 05, 2025, subject to deduction of tax at source ("TDS"), to the members holding equity shares of the Company as on record date i.e. July 18, 2025. For detailed information on TDS and applicable forms to be submitted for nil or lower tax rate, may access Company's website at <https://www.happiestminds.com/investors/disclosures/>.

For Happiest Minds Technologies Ltd
Sd/-
Praveen Kumar Darshankar
Company Secretary & Compliance Officer

Date: July 04, 2025
Place: Bengaluru

IMPORTANT

Whilst care is taken prior to acceptance of advertising copy, it is not possible to verify its contents. The Indian Express Limited cannot be held responsible for such contents, nor for any loss or damage incurred as a result of transactions with companies, associations or individuals advertising in its newspapers or publications. We therefore recommend that readers make necessary inquiries before sending any monies or entering into any agreements with advertisers or otherwise acting on an advertisement in any manner whatsoever. Registered letters are not accepted in response to box number advertisement.

NOTICE

Notice of Extraordinary General Meeting of PURTI UTSAV OWNERS ASSOCIATION to be held on Sunday, 27th July, 2025 at 11 am at Purti Utsav, Rajarhat, Kolkata-700135 is hereby given to all the owners / members vide email id: purti.utsav@gmail.com. Please write to Association or mail at: purti.utsav@gmail.com for detailed notice and explanatory statements.

By order of
PURTI UTSAV OWNERS ASSOCIATION
Purti Utsav, Rajarhat
Near Rajarhat Chowmatha
P. O. Rajarhat
Kolkata-700135
Date : 04.07.2025
Place : Kolkata

S. E. RAILWAY - TENDER CORRIGENDUM

Corrigendum against Tender Notice No. : PCMM/GENL/TP/2025/22, D.T. 29.06.2025. Published earlier by Principal Chief Materials Manager/GRC for the following changes in the above mentioned e-tender notice no. is furnished below : Please Read Tender Opening date at 14/07/2025 instead of 10/07/2025 against Tender No. 52251679A. All other terms and conditions remains unchanged. Details of e-tender notice along with Corrigendum is available on www.ireps.gov.in. (PR-359/C)

बैंक ऑफ इंडिया Bank of India BOI
Relationship beyond banking

Bardhaman Zonal Office
446/N, Armstrong Avenue, Bidhan Nagar, Sector-2A, Durgapur, District - Bardhaman, PIN- 713212, Phone No. 0342-2665703.

POSSESSION NOTICE (FOR IMMOVABLE PROPERTIES) APPENDIX - IV, [See Rule-8(1)]

Whereas, The undersigned being the Authorised Officer of the Bank of India (name of the institution) under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under Section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice was issued on the dates mentioned against each account under Section 13(2) and started hereinafter calling upon them to repay the amount mentioned within 60 days from the date of paper publication at mentioned below The Borrowers having failed to repay the amount notice is hereby given to the Borrower/Guarantor/Mortgagor in particular and to the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under sub-section (4) of section 13 of Act read with rule 8 of the said act on the dates mentioned against each account.

The Borrowers in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Bank of India for an amount and interest thereon. [The Borrowers attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets].

| Sl. No. | A. Name of the Borrower & Guarantor B. Name of the Branch | DESCRIPTION OF THE IMMOVABLE PROPERTY / SECURED ASSET | a) Date of Physical Possession b) Date of Symbolic Possession c) Date of Demand Notice d) Outstanding Amount |
|---------|---|--|---|
| 1. | A) Borrower : MR. MANOJ PANDEY GUARANTOR : ANNU PANDEY W/o Mr. Manoj Pandey Both of Address: Near Nalhati College More, P.O.+ P.S.- Nalhati, Dist.- Birbhum, PIN- 731220, West Bengal. B) Rampurhat Branch | EQM of Land & Building stands in the name of Mr. Manoj Pandey S/o. Rajendra Prasad Pandey situated at State of West Bengal, Dist.- Birbhum, P.S. - Nalhati, Mouza- Karimpur, J.L. No. 52, under Nalhati Municipality, Ward No. 13, Premises/ Holding No. 274, Khaitan No. 556 & 676, L.R. Khaitan No. 677, Plot No. 354, measuring total area 2.33 Decimal i.e. 1014.948 Sq.ft (Approx), with two storied building standing thereon. The boundaries are : On the North by Road and others, On the South by Vacant Land of Sri Santosh Pandey, On the East by Property of Snehalata Hembram, On the West by Property of Gopal SK. | a) 03.07.2025 b) 09.01.2024 c) 27.10.2023 d) Rs. 8,60,676.89 (Eight Lakh Sixty Thousand Six Hundred Seventy Six and paise Eighty Nine) and interest thereon. |

Date: 03.07.2025, Place: Durgapur
Authorized Officer, Bank of India

इंडियन बैंक Indian Bank
इलाहाबाद ALLAHABAD

ZONAL OFFICE : BARASAT
54, K. N. C. Road, Barasat, West Bengal, Pin - 700 124
Ph. No. : 033 2552 5255
E-mail : zobarasat@indianbank.co.in

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES

APPENDIX - IV - A [See Proviso to Rule 8(6)]

E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.

Notice is hereby given to the public in general and in particular to the Borrowers and Guarantors that the below described Immovable Property mortgaged/charged to the Secured Creditor, the Symbolic Possession of which has been taken by the Authorized Officer of Indian Bank, Bongaon Branch (Secured Creditor), will be sold on "As is where is basis", "As is what is basis", and "Whatever there is basis" on 06.08.2025 for recovery of Rs. 36,41,862.85 (Rupees Thirty Six Lac Forty One Thousand Eight Hundred Sixty Two and Eighty Five Paise only) as on 16.06.2025 plus interest & cost thereon due to Indian Bank, Bongaon Branch (Secured Creditor) from M/s. Pal Enterprise (Borrower), 138 New Market, Bongaon, Pin - 743 235.

The specific details of the property intended to be brought to sale through e-auction mode is enumerated below:

| Sl. No. | a) Name of Account / Borrower / Guarantor / Mortgagor b) Name of the Branch | Detailed Description of Immovable Property | Secured Creditors Outstanding Dues | a) Reserve Price b) EMD Amount c) Bid Increment Amount d) Property ID e) Encumbrance on Property f) Type of Possession |
|---------|--|--|---|---|
| 1. | a) M/s. Pal Enterprise (Borrower) 138, New Market Bongaon, Pin - 743 235. Sri Balaram Pal (Proprietor - Mortgagor- Guarantor), S/o. Sibpada Pal 489/A, Nandalal Ghosh Road, Subhash Nagar Bongaon, Pin - 743 235. Rumpa Pal (Guarantor), W/o. Balaram Pal 489/A, Nandalal Ghosh Road, Subhash Nagar Bongaon, Pin - 743 235. b) Bongaon Branch | All that part and parcel of Bastu land measuring 2.25 Satak more or less along with building thereon situated at Mouza - 224, Hal 116 Bongaon, Subhaspally, Khaitan No. 3597, Dag No. 3097, Bongaon Municipality, P.S. - Bongaon, Title Deed No. 1705/2007. Boundaries (as per Deed) : North - Property of Bal Pal, South - Road, East - Property of Subodh Pal, West - Property of Sibpada Pal. | Rs. 36,41,862.85 (Rupees Thirty Six Lac Forty One Thousand Eight Hundred Sixty Two and Eighty Five Paise only) as on 16.06.2025 with further interest, costs, other charges and expenses thereon. | a) Rs. 9,18,000.00 (*) b) Rs. 91,800.00 (Rupees Nine Lacs Eighteen Thousand only) c) Rs. 10,000.00 (Rupees Ten Thousand only) d) IDB20577325149 e) Best of knowledge and information of the Authorised Officer, there is no Encumbrance on the Property f) Symbolic Possession |

Contact Person : Branch Manager and Mobile No. 99337 65451

(*) Sale Price should be above Reserve Price.

Date and Time of E-auction : Date - 06.08.2025; Time - 11.00 A.M. to 04.00 P.M.
Platform of E-auction Service Provider : <https://baanknet.com>

Bidders are advised to visit the website (<https://baanknet.com>) of our e-auction service provider PSB Alliance Pvt. Ltd. to participate in online bid. For Technical Assistance Please call PSB Alliance Pvt. Ltd. Helpdesk No. 82912 20220, email ID : support.BAANKNET@psballiance.com and other help line numbers available in service providers helpdesk. For Registration status with PSB Alliance Pvt. Ltd. and EMD status, please contact support.BAANKNET@psballiance.com.

For property details and photograph of the property and auction terms and conditions please visit : <https://baanknet.com> and for clarifications related to this portal, please contact Helpdesk No. 82912 20220.

Bidders are advised to use Property ID Number mentioned above while searching for the property in the website with <https://baanknet.com>

NOTE : THIS IS ALSO A NOTICE TO THE BORROWER(S) / MORTGAGOR(S) / GUARANTOR(S)

Date : 16.06.2025
Place : Barasat
Authorized Officer
Indian Bank